

ITEM NO.36

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 244/2021 in W.P.(C) No. 213/2011

BAIJU K.G & ORS.

Petitioner(s)

VERSUS

DR. V. P. JOY

Respondent(s)

(WITH IA No. 30400/2021 - EXEMPTION FROM FILING O.T.)

Date : 21-10-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. P.N. Ravindran, Sr. Adv.
Mr. P. S. Sudheer, AOR
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.
Ms. Shruti Jose, Adv.
Mr. Kamal Kant, Adv.

For Respondent(s) Mr. Jaideep Gupta, Sr. Adv.
Mr. Nishe Rajen Shonker, AOR
Ms. Anu K. Joy, Adv.
Mr. Alim Anvar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 No report has been filed by the Secretary of the District Legal Services Authority, Kasaragod in pursuance of the previous order dated 18 August 2022.
- 2 The Registry shall address a reminder to the Secretary of the District Legal Services Authority, Kasaragod to submit his report before the next date of listing.
- 3 List the petition on 25 November 2022.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR